HIGH COURT OF JAMMU AND KASHMIR

(Office of Registrar General at Jammu)

ORDER

Subject: -	Training of Staff members of the High Court of J&K on 22 nd of
	December, 2018 in the J&K State Judicial Academy, Janipur,
	Jammu.

No. 1173 Dated: 19/12/18

All the Senior Assistants and Junior Assistants of High Court Main Wing and Jammu Wing are directed to attend "One Day Training Programme on 22-12-2018" in the Jammu and Kashmir State Judicial Academy, Janipur, Jammu at 10:30 am sharp.

Registrar Genera

No: 47821-37 _____/NG Dated 19/12/18 8/9/W/8

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu, for information of Her Ladyship.

- 2. Registrar Vigilance, High Court of J&K, Jammu
- 3. Director, J&K State Judicial Academy, Janipur, Jammu
- 4. Registrar Rules, High Court of J&K, Jammu
- 5. Registrar Judicial, High Court wing Jammu ...for information and necessary compliance.

- Central Project Coordinator, e-Courts for uploading the same on the website.
 - 8. Joint Registrar (Adm.), High Court Main Wing, for information and the effective compliance.

9. Office file.

Registrar General